## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

I DICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

**UNDER SECTION** 

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. RAJESH

bound for Periston

## **ORDER**

Shri R Rajesh, counsel for petitioners present and filed an affidavit showing proof of serving notice on R1 alongwith track delivery report. The same is taken on record. Service of notice on R1 is held sufficient. In the circumstances, R1 is proceeded ex parte. Counsel for R2 called absent. No representation. Counsel for petitioner is directed to inform R2 regarding the next date of hearing. Time extended at request for final hearing. Put up on 15.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)